

NOTICE

Please take notice that Hon'ble Mr. Justice Rongon Mukhopadhyay will sit in Division Bench along with Hon'ble Mr. Justice Ananda Sen at 09.00 A.M. on 30.05.2023 in Court No.04 and take up the cases listed before Their Lordships.

Please take notice that Hon'ble Mr. Justice Rongon Mukhopadhyay will sit single after the above Division Bench on 30.05.2023 in Court No.04 and take up the cases listed before His Lordship.

Please take notice that Hon'ble Mr. Justice Ananda Sen will sit single after the Division Bench comprising Hon'ble Mr. Justice Rongon Mukhopadhyay and Hon'ble Mr. Justice Ananda Sen on 30.05.2023 in Court No.10 and take up the cases listed before His Lordship.

By Order,

Sd/-

Dated the 29th May, 2023
High Court of Jharkhand, Ranchi

(Debasis Mohapatra)
Joint Registrar (L&C)



VACATION BENCH CAUSELIST For Tuesday The 30th May 2023

COURT NO. 4

DIVISION BENCH (BENCH ID-24784)

AT 9:00 AM

HON'BLE MR.JUSTICE RONGON MUKHOPADHYAY

HON'BLE MR. JUSTICE ANANDA SEN

Orders

1	Cr.A(DB)/35/2023 fixed vide bench slip	GAUTAM KUMAR SAH vs THE STATE OF JHARKHAND	AMAN SHEKHAR	SHIV SHANKAR KUMAR
IA NO, 4950/2023 (For Bail) CODE OF CRIMINAL PROCEDURE, 1973				
2	Cr.A(DB)/96/2023 fixed vide bench slip	SOBHA DEVI vs THE STATE OF JHARKHAND	AMAN SHEKHAR	VINEET KUMAR VASHISTHA
IA NO, 4951/2023 (For Bail) CODE OF CRIMINAL PROCEDURE, 1973				
3	Cr.A(DB)/151/2023 fixed vide bench slip	SUSHILA DEVI vs THE STATE OF JHARKHAND	AMAN SHEKHAR SUDHANSHU SHEKHAR CHOUDHARY	VISHWANATH ROY
IA NO, 4952/2023 (For Bail) CODE OF CRIMINAL PROCEDURE, 1973				
wt4	Cr.A(DB)/163/2023	SUBHASH HARIJAN vs THE STATE OF JHARKHAND	SUDHANSHU SHEKHAR CHOUDHARY AMAN SHEKHAR	V.S.SAHAY
IA NO, 4949/2023 (For Bail) CODE OF CRIMINAL PROCEDURE, 1973				
5	Cr.A(DB)/405/2023 Fixed vide silp	RAKESH KUMAR vs THE STATE OF JHARKHAND	ANKIT VISHAL INDRAJIT SINHA SONAL JAISWAL AKHOURI AWINASH KUMAR RISHAV KUMAR HARSH RAJ AJAY KUMAR SAH	MANOJ KR MISHRA ADITYA KUMAR ANURAG VIJAY
IA NO, 4960/2023 (For Bail) CODE OF CRIMINAL PROCEDURE, 1973				

Fresh Filing (Admission)

6	W.P(C)/2985/2023	ZIQITZA HEALTH CARE LIMITED THROUGH ITS SENIOR VICE PRESIDENT CUM AUTHORIZED SIGNATORY SUMIT BASU vs THE STATE OF JHARKHAND THROUGH ADDITIONAL CHIEF SECRETARY DEPTT OF HEALTH	SUMEET GADODIA RITESH KUMAR GUPTA SANJAY KUMAR SHILPI SANDIL RANJEET KUSHWAHA	SACHIN KUMAR
IA NO, 4968/2023 (For STAY OF PROCEEDINGS) ISSUE/CANCEL TENDER				
7	W.P(C)/3021/2023	ASHOK SINGH vs THE STATE OF JHARKHAND THROUGH THE CHIEF SECRETARY	BINOD SINGH ASHOK KUMAR SINGH NISHA SINGH	KISHORE KR SINGH
IA NO, 4980/2023 (For STAY OF PROCEEDINGS) RELEASE OF VEHICLE MATTER				

VACATION BENCH CAUSELIST For Tuesday The 30th May 2023
COURT NO. 4
SINGLE BENCH (BENCH ID-24726)
AFTER THE DIVISION BENCH
HON'BLE MR.JUSTICE RONGON MUKHOPADHYAY

Orders(with defect)

1	A.B.A./4469/2023 fix vide slip WILD LIFE PROTECTION ACT 1972	ASHOK YADAV vs THE STATE OF JHARKHAND	RANDHIR KUMAR PINKI KUMARI SONU KUMARI	VINEET KUMAR VASHISTHA
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Fresh Filing (Admission)

2	W.P.(Cr.)/278/2023 vide B/S QUASHING OF ENTIRE CRIMINAL PROCEEDINGS	MANISH KOOMAR vs THE STATE OF JHARKHAND	SAGAR KUMAR VISHAL KUMAR TRIVEDI	DARSHANA PODDAR MISHRA
3	A.B.A./3785/2023 INDIAN PENAL CODE, 1860	DHANESH KODI ALIAS DHANUSH KORI vs THE STATE OF JHARKHAND	SUDHIR KUMAR SINGH NITIN KR PASARI SHUBHAM CHOUDHARY SIDHI JALAN RITURAJ SAFALTA GAURAV KAUSHALESH	RAVI PRAKASH Sumit Prakash
4	A.B.A./3802/2023 fixed v/s INDIAN PENAL CODE, 1860	NEERAJ BHARDWAJ vs THE STATE OF JHARKHAND	ANKIT VISHAL PUJA AGARWAL INDRAJIT SINHA SONAL JAISWAL AKHOURI AWINASH KUMAR ANJALI SINHA RISHAV KUMAR AJAY KUMAR SAH	VINEET KUMAR VASHISTHA
5	A.B.A./4435/2023 INDIAN PENAL CODE, 1860	PANKAJ KUMAR vs THE STATE OF JHARKHAND	PRABHASH CH. SINHA	PRABHU DAYAL AGRAWAL
6	A.B.A./4447/2023 INDIAN PENAL CODE, 1860	RAMESH KUMAR PRAJAPATI vs THE STATE OF JHARKHAND	ASHOK KUMAR SINGH NISHA SINGH	ANUP PAWAN TOPNO
7	A.B.A./4472/2023 DOWRY PROHIBITION ACT, 1961	AJIT KUMAR ALIAS AJIT KUMAR VISHWAKARMA vs THE STATE OF JHARKHAND	RAMESH KUMAR GAURAV KUMAR	RAKESH RANJAN
8	A.B.A./4474/2023 DOWRY PROHIBITION ACT, 1961	ASHUTOSH KUMAR vs THE STATE OF JHARKHAND	NUTAN KUMARI SHARMA NAVEEN KR JAISWAL	VANDANA BHARTI
9	A.B.A./4477/2023 MINES AND MINERALS (REGULATION AND DEVELOPMENT)ACT 1957	NITESH PRAJAPATI vs THE STATE OF JHARKHAND	GAURAV PRIYANKA JAISWAL	PANKAJ KUMAR
10	A.B.A./4479/2023 JHARKHAND BOVINE PROHIBITION OF SLAUGHTER ACT, 2005	SANJAY SAMEER SINDHIYA vs THE STATE OF JHARKHAND	GAURAV PRIYANKA JAISWAL	PRIYA SHRESTHA
11	A.B.A./4486/2023 INDIAN PENAL CODE, 1860	ASHISH BANERJEE vs THE STATE OF JHARKHAND	ABHISHEK KUMAR DUBEY	TARUN KUMAR
12	A.B.A./4490/2023 INDIAN PENAL CODE, 1860	PRIYA DEVI vs THE STATE OF JHARKHAND	RAMESH KUMAR GAURAV KUMAR DILIP KR CHAKRAVERTY	SOMESHWAR ROY

13	B.A./4531/2023	KHALIL MIYAN vs THE STATE OF JHARKHAND JHARKHAND BOVINE PROHIBITION OF SLAUGHTER ACT, 2005	ARVIND KUMAR CHOUDHARY ROHIT AGARWAL	PRABIR KUMAR CHATTERJEE alias PRABIR CHATTERJEE
14	A.B.A./4534/2023	RANJANA DEVI ALIAS RANJANA KUMARI vs THE STATE OF JHARKHAND INDIAN PENAL CODE, 1860	ONKAR NATH TIWARY	SHREE PRAKASH JHA
15	B.A./4536/2023	NAUSAD MIYAN vs THE STATE OF JHARKHAND JHARKHAND BOVINE PROHIBITION OF SLAUGHTER ACT, 2005	ARVIND KUMAR CHOUDHARY ROHIT AGARWAL	SATISH PRASAD
16	B.A./4537/2023	RAHUL KUMAR vs THE STATE OF JHARKHAND STATE EXCISE ACT	RAJESH KR SINGH	SHASHI KUMAR VERMA
17	B.A./4539/2023	GUPTESHWAR YADAV ALIAS GUDDU vs THE STATE OF JHARKHAND INDIAN PENAL CODE, 1860	DILIP KR PRASAD JAI P. AGRAWAL	SHIV SHANKAR KUMAR
18	B.A./4542/2023	GOLU KUMAR SINGH ALIAS ROHIT KUMAR vs THE STATE OF JHARKHAND ARMS ACT,1959	RAJESH KR SINGH	ACHINTO SEN
19	B.A./4543/2023	RAJEEV RANJAN ALIAS PAPPU ALIAS AMIT ALIAS MUNA ALIAS MANAGER ALIAS RAJEEV RANJAN KUMAR vs THE STATE OF JHARKHAND INDIAN PENAL CODE, 1860	RAMESH KUMAR GAURAV KUMAR	SATISH PRASAD
20	B.A./4546/2023	SARFUDDIN MIYAN vs THE STATE OF JHARKHAND JHARKHAND BOVINE PROHIBITION OF SLAUGHTER ACT, 2005	ARVIND KUMAR CHOUDHARY ROHIT AGARWAL	PRABIR KUMAR CHATTERJEE alias PRABIR CHATTERJEE
21	B.A./4547/2023	SALMAN KHAN ALIAS ABDUL SALMAN KHAN ALIAS SALMAN vs THE STATE OF JHARKHAND ARMS ACT,1959	RAMESH KUMAR GAURAV KUMAR	SHIV SHANKAR KUMAR
22	B.A./4548/2023	RUPESH ORAON vs THE STATE OF JHARKHAND INDIAN PENAL CODE, 1860	VAIBHAV PRASAD DEO RAJESH KUMAR	VINEET KUMAR VASHISTHA
23	A.B.A./4553/2023	MANISH KUMAR MISHRA vs THE STATE OF JHARKHAND INDIAN PENAL CODE, 1860	ABHAY KR CHATURVEDY AMIT KUMAR CHOUBEY CHANDAN KUMAR RAJESH KR SINGH HADISH ANSARI	SURAJ DEO MUNDA
24	A.B.A./4554/2023	SATYA PRAKASH THAKUR vs THE STATE OF JHARKHAND INDIAN PENAL CODE, 1860	MAHESH TEWARI KARAN KAUSHIK KANU PRIYA	ANURADHA SAHAY
25	B.A./4556/2023	HABIBULLA SK vs THE STATE OF JHARKHAND INDIAN PENAL CODE, 1860	OM PRAKASH RITESH KUMAR	VIJAY KUMAR SINHA
26	A.B.A./4557/2023	SUNIL MANDAL vs THE STATE OF JHARKHAND MINES AND MINERALS (REGULATION AND DEVELOPMENT)ACT 1957	ABHISHEK KUMAR DUBEY	SHAILESH KR SINHA
27	B.A./4560/2023	DIBRU JAMUDA vs THE STATE OF JHARKHAND INDIAN PENAL CODE, 1860	JITENDRA NATH UPADHYAY	SANAT KUMAR JHA

28	A.B.A./4561/2023	ASHOK MAHTO vs THE STATE OF JHARKHAND	RAMESH KUMAR GAURAV KUMAR	RAJNEESH VARDHAN
	INDIAN PENAL CODE, 1860			
29	B.A./4561/2023	SUCHIT CHAUDHARY vs THE STATE OF JHARKHAND	RAMESH KUMAR GAURAV KUMAR	SANJAY KUMAR SRIVASTAVA
	INDIAN PENAL CODE, 1860			
30	B.A./4570/2023	SUNIL RAJBANSHI ALIAS SUNIL KUMAR vs THE STATE OF JHARKHAND	RANDHIR KUMAR PINKI KUMARI SONU KUMARI	TARUN KUMAR
	ARMS ACT,1959			
31	B.A./4572/2023	ASHISH KUMAR ALIAS MACHHALI ALIAS MACHLI ALIAS MACHALI RAHUL vs THE STATE OF JHARKHAND	SOURAV KUMAR	BHOLA NATH OJHA
	INDIAN PENAL CODE, 1860			
32	B.A./4574/2023	RAJ KUMAR PRADHAN vs THE STATE OF JHARKHAND	ABHAY KR CHATURVEDY AMIT KUMAR CHOUBEY CHANDAN KUMAR RAJESH KR SINGH HADISH ANSARI	RAJNEESH VARDHAN
	INDIAN PENAL CODE, 1860			
33	A.B.A./4576/2023	RANJAN YADAV vs THE STATE OF JHARKHAND	RANJAN KUMAR	SATISH PRASAD
	JHARKHAND MINERALS(PREVENTION OF ILLEGAL MINING,TRANSPORTATION AND STORAGE)RULES 2017			
34	A.B.A./4578/2023	DR VIJAY SAW ALIAS VIJAY SAW vs THE STATE OF JHARKHAND	ABHAY KR CHATURVEDY AMIT KUMAR CHOUBEY CHANDAN KUMAR RAJESH KR SINGH HADISH ANSARI	SHASHI KUMAR VERMA
	INDIAN PENAL CODE, 1860			
35	A.B.A./4581/2023	NARAYAN PASWAN vs THE STATE OF JHARKHAND	RANJAN KUMAR	MANOJ KR MISHRA
	MINES AND MINERALS (REGULATION AND DEVELOPMENT)ACT 1957			
36	A.B.A./4583/2023	NUNULAL MURMU vs THE STATE OF JHARKHAND	SANJAY PRASAD	V.S.SAHAY
	INDIAN PENAL CODE, 1860			
37	A.B.A./4584/2023	BABAN SINGH vs THE STATE OF JHARKHAND	ABHISHEK KUMAR DUBEY KARAN KAUSHIK KANU PRIYA	BISHAMBHAR SHASTRI
	INDIAN PENAL CODE, 1860			
38	A.B.A./4590/2023	SHUBHAM KUMAR SINGH vs THE STATE OF JHARKHAND	RANJAN KUMAR	NEHALA SHARMIN
	JHARKHAND MINERALS(PREVENTION OF ILLEGAL MINING,TRANSPORTATION AND STORAGE)RULES 2017			
39	A.B.A./4594/2023	NAZIR ANSARI ALIAS NAJIR ANSARI vs THE STATE OF JHARKHAND	PANKAJ KUMAR CHOUDHARY	SHASHI KUMAR VERMA
	INDIAN PENAL CODE, 1860			
40	B.A./4597/2023	SANJAY SARKAR vs THE STATE OF JHARKHAND	ABHISHEK KUMAR DUBEY	SURAJ DEO MUNDA
	ARMS ACT,1959			
41	A.B.A./4598/2023	MAHENDRA LOHRA vs THE STATE OF JHARKHAND	PRIYANKA AGRAWAL ALKA KUMARI AYUSH KUMAR VERMA	AMRITA KUMARI
	INDIAN PENAL CODE, 1860			
42	A.B.A./4607/2023	LALIT ORAON vs THE STATE OF JHARKHAND	NUTAN KUMARI SHARMA NAVEEN KR JAISWAL	MANOJ KR MISHRA
	INDIAN PENAL CODE, 1860			

43	A.B.A./4611/2023	MITHILESH SINGH vs THE STATE OF JHARKHAND COAL MINES (NATIONALISATION) ACT 1973	KARAN KAUSHIK KANU PRIYA	BHOLA NATH OJHA
44	A.B.A./4614/2023	KUNAL SHAW ALIAS KUNAL KR SAW ALIAS KUNAL KUMAR SAW vs THE STATE OF JHARKHAND INDIAN PENAL CODE, 1860	PREETAM MANDAL SAURAV KUMAR SHIVAM UTKARSH SAHAY AMIT KUMAR DAS	GAUTAM RAKESH
45	A.B.A./4616/2023	KASHI SAO ALIAS KASHI PRASAD SONI vs THE STATE OF JHARKHAND INDIAN PENAL CODE, 1860	ASHOK KUMAR SINGH NISHA SINGH	SUDHIR KUMAR MAHTO
46	A.B.A./4617/2023	PARVESH YADAV vs THE STATE OF JHARKHAND INDIAN PENAL CODE, 1860	ABHAY KR CHATURVEDY AMIT KUMAR CHOUBEY CHANDAN KUMAR RAJESH KR SINGH HADISH ANSARI	PANKAJ KR MISHRA
47	A.B.A./4618/2023	JAI KARAN vs THE STATE OF JHARKHAND INDIAN PENAL CODE, 1860	PRIYANKA AGRAWAL ALKA KUMARI AYUSH KUMAR VERMA	SURAJ DEO MUNDA
48	A.B.A./4622/2023	SANJAY YADAV vs THE STATE OF JHARKHAND MINES AND MINERALS (REGULATION AND DEVELOPMENT)ACT 1957	PRAN PRANAY	SHIV SHANKAR KUMAR
49	A.B.A./4623/2023	ASHOK REWANI vs THE STATE OF JHARKHAND MINES AND MINERALS (REGULATION AND DEVELOPMENT)ACT 1957	NISHANT KUMAR ROY JASVINDAR MAZUMDAR ROHAN MAZUMDAR	ABHAY KR TIWARI
50	A.B.A./4628/2023	MOHIT OH DAR vs THE STATE OF JHARKHAND JHARKHAND MINERALS(PREVENTION OF ILLEGAL MINING,TRANSPORTATION AND STORAGE)RULES 2017	ABHAY KR CHATURVEDY AMIT KUMAR CHOUBEY CHANDAN KUMAR RAJESH KR SINGH HADISH ANSARI	PRABIR KUMAR CHATTERJEE alias PRABIR CHATTERJEE
51	A.B.A./4633/2023	SUSHIL DEBEY vs THE STATE OF JHARKHAND WILD LIFE PROTECTION ACT 1972	PRADEEP KR PRASAD	SHIV SHANKAR KUMAR
52	B.A./4634/2023	MD RAJ ALIAS RAJ MOHAMMAD ALIAS RAJA ALIAS NEPALI vs THE STATE OF JHARKHAND INDIAN PENAL CODE, 1860	RAMESH KUMAR GAURAV KUMAR DILIP KR CHAKRAVERTY	AMRITA KUMARI
53	B.A./4637/2023	SUNIL RAJBANSHI ALIAS SUNIL KUMAR vs THE STATE OF JHARKHAND INDIAN PENAL CODE, 1860	RANDHIR KUMAR SHABINA PARWEEN PINKI KUMARI RENUKA TRIVEDY SONU KUMARI	V.S.SAHAY
54	B.A./4641/2023	NUTAN PRADHAN ALIAS NUTAR GANJHU vs THE STATE OF JHARKHAND ARMS ACT,1959	MANISH KUMAR	ANURADHA SAHAY
55	B.A./4646/2023	MANGU PAHAN vs THE STATE OF JHARKHAND NARCOTICS DRUGS & PSYCHOTROPIC SUBSTANCES ACT 1985	ABHAY KR CHATURVEDY AMIT KUMAR CHOUBEY CHANDAN KUMAR RAJESH KR SINGH HADISH ANSARI	RAVI PRAKASH

56	B.A./4650/2023	VIJAY HANSDA ALIAS VIJAY PRADHAN vs THE STATE OF JHARKHAND	SUDHANSHU SHEKHAR CHOUDHARY AMAN SHEKHAR VAIBHAV PRASAD DEO	SUSHMA AIND
	INDIAN PENAL CODE, 1860			
57	B.A./4656/2023	MISAN PANDIT vs THE STATE OF JHARKHAND	AMAN SHEKHAR SUDHANSHU SHEKHAR CHOUDHARY	MOHUA PALIT
	INDIAN PENAL CODE, 1860			
58	B.A./4658/2023	SHANKAR DAYAL MISHRA vs THE STATE OF JHARKHAND	RAKESH KUMAR AJAY KUMAR JHA	NEHALA SHARMIN
	ARMS ACT,1959			
59	B.A./4666/2023	AMEER RAZA vs THE STATE OF JHARKHAND	ARCHANA KUMARI SINGH	SHIV SHANKAR KUMAR
	NARCOTICS DRUGS & PSYCHOTROPIC SUBSTANCES ACT 1985			
60	A.B.A./4667/2023	VIKASH PANDEY vs THE STATE OF JHARKHAND	PRADEEP KUMAR NAYAK	ACHINTO SEN
	INDIAN PENAL CODE, 1860			
61	B.A./4670/2023	RAHUL MISHRA vs THE STATE OF JHARKHAND	ANKIT KUMAR	MANOJ KR MISHRA
	ARMS ACT,1959			
62	A.B.A./4672/2023	ARCHNA KUMARI TIWARI ALIAS ARCHANA KUMARI TIWARY vs THE STATE OF JHARKHAND	AMIT KUMAR DAS	SNEHLIKA BHAGAT
	INDIAN PENAL CODE, 1860			
63	A.B.A./4673/2023	BAM SHANKAR BHAGAT vs THE STATE OF JHARKHAND	S P ROY RANJIT KUMAR	KUMARI RASHMI
	JHARKHAND MINERALS(PREVENTION OF ILLEGAL MINING,TRANSPORTATION AND STORAGE)RULES 2017			
64	A.B.A./4674/2023	SABITRI BANRA vs THE STATE OF JHARKHAND	RAM CHANDRA PRASAD SAH CHANDRA G. A. BARDHAN	RAJNEESH VARDHAN
	PREVENTION OF WITCH(DAAIN) PRACTICES ACT			
65	B.A./4675/2023	ASHISH SHARMA vs THE STATE OF JHARKHAND	JITENDRA NATH UPADHYAY	SAKET KUMAR
	ARMS ACT,1959			
66	B.A./4685/2023	SANJAY SARKAR vs THE STATE OF JHARKHAND	ABHISHEK KUMAR DUBEY	ABHAY KR TIWARI
	ARMS ACT,1959			
67	B.A./4691/2023	MANGLI MARANDI vs THE STATE OF JHARKHAND	MAHESH TEWARI KARAN KAUSHIK KANU PRIYA CHANDRA DEO SINGH	SUDHIR KUMAR MAHTO
	PREVENTION OF WITCH(DAAIN) PRACTICES ACT			
68	B.A./4693/2023	KUNDAN KUMAR MANDAL vs THE STATE OF JHARKHAND	MAHESH TEWARI KARAN KAUSHIK KANU PRIYA CHANDRA DEO SINGH	SHAILENDRA KUMAR TIWARI
	CYBER CRIME			
69	B.A./4699/2023	MD SHAMSHER ANSARI ALIAS SHAMSHER ANSARI vs THE STATE OF JHARKHAND	Md Ayub Ansari	SANJAY KUMAR SRIVASTAVA
	INDIAN PENAL CODE, 1860			
70	B.A./4707/2023	VIKASH KUMAR ALIAS MITHUN MSTRY ALIAS NITISH JEE vs THE STATE OF JHARKHAND	ABHAY KR CHATURVEDY AMIT KUMAR CHOUBEY CHANDAN KUMAR RAJESH KR SINGH HADISH ANSARI	RAVI PRAKASH
	CRIMINAL LAW AMENDMENT ACT, 1952			

71	B.A./4717/2023	YOGENDRA KUMAR ALIAS RANJAN vs THE STATE OF JHARKHAND	PRADEEP KR PRASAD	PRAFUL JOJO
	INDIAN PENAL CODE, 1860			
72	B.A./4718/2023	NARAYAN SINGH ALIAS RAMLAL SINGH vs THE STATE OF JHARKHAND	KRIPA SHANKAR NANDA	SHREE PRAKASH JHA
	ARMS ACT,1959			
73	B.A./4737/2023	SAMIR ORAON vs THE STATE OF JHARKHAND	MOHIT PRAKASH VANI KUMARI	ARUP KR DEY
	INDIAN PENAL CODE, 1860			
74	B.A./4738/2023	TARANJOT SINGH vs THE STATE OF JHARKHAND	ABHAY KR CHATURVEDY AMIT KUMAR CHOUBEY CHANDAN KUMAR RAJESH KR SINGH	VANDANA BHARTI
	INDIAN PENAL CODE, 1860			
75	B.A./4739/2023	DHIRENDRA KUMAR DANGI ALIAS DHIRENDRA KUMAR vs THE STATE OF JHARKHAND	MANISH YADAV LALIT YADAV	RAVI PRAKASH
	NARCOTICS DRUGS & PSYCHOTROPIC SUBSTANCES ACT 1985			
76	B.A./4747/2023	SHIVRAJ ORAON vs THE STATE OF JHARKHAND	RAJESH KR SINGH	PRAFUL JOJO
	PROTECTION OF CHILDREN FROM SEXUAL OFFENCES ACT			
77	B.A./4749/2023	SHIBU SINGH vs THE STATE OF JHARKHAND	ANUSHKA SHARMA JASVINDAR MAZUMDAR JAZEB IQBAL ROHAN MAZUMDAR NISHANT KUMAR ROY AYUSH DEB	PRIYA SHRESTHA
	INDIAN PENAL CODE, 1860			
78	B.A./4751/2023	ANIMESH GHOSH ALIAS LADRU vs THE STATE OF JHARKHAND	VIKAS KUMAR VIVEK KUMAR RAI	SANJAY KUMAR SRIVASTAVA
	STATE EXCISE ACT			
79	B.A./4753/2023	NARESH SINGH MUNDA ALIAS NARESH MUNDA vs THE STATE OF JHARKHAND	OM PRAKASH	SUSHMA AIND
	INDIAN PENAL CODE, 1860			
80	B.A./4757/2023	MD MASUM vs THE STATE OF JHARKHAND	RAJESH KUMAR VAIBHAV PRASAD DEO	SARDHU MAHTO
	INDIAN PENAL CODE, 1860			
81	B.A./4763/2023	KARAN RAJWAR ALIAS KARAN KUMAR RAJWAR vs THE STATE OF JHARKHAND	SHEKHAR PRASAD SINHA SATYAM KUMAR	VISHWANATH ROY
	PROTECTION OF CHILDREN FROM SEXUAL OFFENCES ACT			
82	B.A./4768/2023	CHINTU PASWAN ALIAS GORA vs THE STATE OF JHARKHAND	RAJESH KR SINGH	PANKAJ KR MISHRA
	INDIAN PENAL CODE, 1860			
83	B.A./4785/2023	MD ARSHAD ALI ALIAS ARSHAD ALI vs THE STATE OF JHARKHAND	MD. SAJID YUNUS	ABHAY KR TIWARI
	INDIAN FOREST ACT ,1927			
84	B.A./4798/2023	RANJITA DEVI ALIAS GEETA DEVI vs THE STATE OF JHARKHAND	ANURAG KASHYAP SUPRIYA DAYAL	PANKAJ KUMAR
	DOWRY PROHIBITION ACT, 1961			

85	B.A./4799/2023	SAHDEO KANDIR vs THE STATE OF JHARKHAND	ABHAY KR CHATURVEDY AMIT KUMAR CHOUBEY CHANDAN KUMAR RAJESH KR SINGH HADISH ANSARI	TARUN KUMAR
86	ARMS ACT,1959 B.A./4800/2023	RAJESH SONWANI ALIAS RAJESH KUMAR SONWANI vs THE STATE OF JHARKHAND	VINOD KUMAR GEETANJALI PANKAJ SRIVASTAVA PRAKASH KUMAR	VIJAY KUMAR SINHA
	INDIAN PENAL CODE, 1860			

VACATION BENCH CAUSELIST For Tuesday The 30th May 2023

COURT NO. 10

SINGLE BENCH (BENCH ID-24728)

AFTER THE DIVISION BENCH

HON'BLE MR. JUSTICE ANANDA SEN

Orders(with defect)

1 C.M.P./656/2023 UTPAL BHATTACHARYA ANKIT KUMAR SHUBHASHIS RASIK SOREN
fixed vide bench
vs
S K UNIVERSITY THROUGH ITS
REGISTRAR

IA NO, 4963/2023 (For STAY OF PROCEEDINGS)
ARTICLE-227

2 W.P(C)/3006/2023 NARAYAN CHANDRA GOPE ALIAS PRAKASH KUMAR SACHIN KUMAR
NARAYAN GOPE
vs
THE STATE OF JHARKHAND

IA NO, 4971/2023 (For STAY OF PROCEEDINGS)
RECOVERY MATTER

3 W.P(C)/3022/2023 JAGGU MAHTO SUNIL KUMAR AGARWAL MANISH MISHRA
vs
STATE OF JHARKHAND

IA NO, 4981/2023 (For STAY OF PROCEEDINGS)
LAND ACQUISITION ACT 1894

Orders

4 W.P(C)/2966/2023 RBM COLLEGE THROUGH ITS PREM PUJARI ROY JAI PRAKASH,(A A G)
TRUSTEE SAUMENDRA MANDAL
vs
THE STATE OF JHARKHAND THR THE
PRINCIPAL SECRETARY DEPT OF
HEALTH MEDICAL EDU AND FAMILY
WELFARE

IA NO, 4959/2023 (For STAY OF PROCEEDINGS)
EXAMINATION MATTER

Fresh Filing (Admission)

5 W.P(C)/2956/2023 JAYA SHARMA KRISHNA PRAJAPATI ANIL KUMAR (Addl.SGI)
vs TANYA SINGH SACHIN KUMAR
THE STATE OF JHARKHAND
SAMEER SAHAY
AKRITI SHREE
APRAJITA BHARDWAJ
CHANCHAL JAIN

IA NO, 4957/2023 (For STAY OF PROCEEDINGS)
EXAMINATION MATTER

6 W.P(C)/2957/2023 RADHE SHYAM ROY ANURAG KUMAR SACHIN KUMAR
vs AMAN DAYAL SINGH
THE STATE OF JHARKHAND SAURABH SHEKHAR

IA NO, 4958/2023 (For STAY OF PROCEEDINGS)
EXAMINATION MATTER

Admission

7 W.P(S)/4923/2022 DEBJANI BISWAS SAURAV ARUN MANOJ KUMAR
Fixed v/s **vs** ANTARIKSH NARAYAN ANOOP KR MEHTA
STATE OF JHARKHAND RINKI KUMARI

IA NO, 4909/2023 (For Amendment Petition)
PAY SCALE MATTER

8 W.P(C)/2893/2023 SANJAY KUMAR ROHIT RANJAN SINHA SACHIN KUMAR
vs VISHAL KUMAR RAJIV RANJAN
STATE OF JHARKHAND THROUGH THE
CIRCLE OFFICER

IA NO, 4916/2023 (For STAY OF PROCEEDINGS)
ENCROACHMENT MATTER